## CENTRAL ELECTRICITY REGULATORY COMMISSION **NEW DELHI**

## Petition No. 1/TD/2024

Subject : Application for grant of licence for inter-state trading licence to

Revayu Systems Private Limited.

: Revayu Systems Private Limited (RSPL) Petitioner

Date of Hearing : 4.4.2024

Coram : Shri Jishnu Barua, Chairperson

Shri Arun Goyal, Member

Parties Present : Shri Ankur Sood, Advocate, RSPL

Shri Varun Agarwal, Advocate, RSPL

## **Record of Proceedings**

At the outset, the learned counsel for the Petitioner sought liberty to file latest financial statement of the Petitioner Company by way of an additional affidavit.

- 2. Considering the submissions made by the learned counsel for the Petitioner, the Commission directed the Petitioner to file the following details / information, on affidavit, within six weeks.
  - (a) Complete profiles of the employed professionals clearly stating the experience required for fulfillment of the technical criteria as per Clause (2) Regulations 3 of Trading Licence Regulations;
  - (b) Audited special balance sheet as on any date falling within 30 days immediately preceding the date of filing of the present application; and
  - (c) Audited financial statements as on 31st March, 2024.
- The Petition will be listed for the hearing on 9.7.2024. 3.

By order of the Commission Sd/-(T.D. Pant) Joint Chief (Law)